

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO 780**  
TO BE ANSWERED ON 26.07.2024

**NIRBHAYA FUND**

780. SHRI K E PRAKASH

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether any specific projects/ initiatives of the Ministry have been funded through Nirbhaya Fund in Tamil Nadu;
- (b) if so, the details thereof alongwith the number of One Stop Centers (OSCs) established/ supported in Tamil Nadu under the Nirbhaya Fund and their present operational status;
- (c) whether any challenges have been faced in the implementation of Nirbhaya Fund projects in Tamil Nadu, if so, the details thereof and measures taken to address them; and
- (d) the details of the steps taken to expand the scope and impact of Nirbhaya Fund initiatives in Tamil Nadu in the coming years?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI ANNPURNA DEVI)

(a) to (d): The projects/ initiatives funded through Nirbhaya Fund in the State of Tamil Nadu are as under:

S.No.	Name of the Projects
i.	Cyber Crime Prevention against Women & Children (CCPWC)
ii.	Safe City Project (Chennai)
iii.	Strengthening of DNA Analysis and cyber forensic related facilities in State Forensic Science Labs
iv.	Women Help Desks in police Stations (WHDs)
v.	Training of Investigating Officers (IOs)/ Prosecution Officers (POs)/ Medical Officers (MOs) in Forensic Evidence Collection and Procurement of forensic kits for sexual assault cases.
vi.	Integrated Emergency Response Management System at 983 A1, A, B & C category stations (IERMS)
vii.	Procurement of 2109 tabs for security of women in the country including in Southern Railway.
viii.	Proposal for Artificial Intelligence based Facial Recognitions System (FRS), integrated with video-surveillance system across 7 states as pilot project including Chennai Central Station.

ix.	Fast Track Special Courts to dispose of cases pending trial under rape and POCSO Act.
x.	One Stop Centres(OSC)
xi.	Universalisation of Women Helpline (WHL)
xii.	Emergency Response Support System(ERSS)
xiii.	Central Victim Compensation Fund,
xiv.	Anti-Human Trafficking Units (AHTUs)
xv.	Scheme for Care & Support to Victims under Section 4 and 6 of POCSO Act,2012

So far, 48 One Stop Centres (OSCs) have been approved for State of Tamil Nadu, out of which 47 OSCs are functional.

The projects/ schemes under Nirbhaya Fund are demand driven. The projects/ schemes submitted by the Central Ministries/ Departments/ States/ UTs that fulfils the criteria prescribed in the Framework for Nirbhaya Fund are appraised by Empowered Committee (EC).

The projects appraised by EC have a staggered implementation schedule. Further, some of the projects appraised by EC are directly implemented by Central Ministries/ Departments. However, majority of the projects are implemented through State Governments/ Union Territory (UT) Administrations, in which Central Government releases the funds to States/ UTs as per prescribed fund sharing pattern of respective projects/ schemes and implementation on ground is done by the States/ UTs as per the approved implementation period. Further, there are schemes, which require recurring expenditure for providing services, in respect of which, further funds are released upon receipt of Utilisation Certificates (UCs) and Statement of Expenditure (SoE) from the Implementing Agency (IA) as per provisions of General Financial Rules (GFR).

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